

NOTIFICATIONS UNDER ESSENTIAL
COMMODITIES ACT

इस्योत श्रीर ज्ञान मंत्रालय में उपसंत्रो
(श्री सुलदेव प्रसाद) : अध्यक्ष महोदय,
में आवश्यक वस्तु अधिनियम 1955 की
धारा 3 की उपधारा (6) के अन्तर्गत
निम्नलिखित अधिसूचनाओं (हिन्दी तथा
अंग्रेजी संस्करण) की एक एक प्रति
सभा पटल पर रखता हूँ :

(एक) अल्यूमिनियम (नियंत्रण) दूसरा
संशोधन आदेश, 1975 जो दिनांक
15 जुलाई, 1975 के भारत के
राजपत्र में अधिसूचना संख्या सां०
सां० 353(ड) में प्रकाशित हुआ
था।

(दो) अल्यूमिनियम (नियंत्रण) तीसरा
संशोधन आदेश, 1975 जो दिनांक
15 जुलाई, 1975 के भारत के
राजपत्र में अधिसूचना संख्या सां०
आं० 355(ड) में प्रकाशित
हुआ था।

[Placed in Library. See No. LT-
9853/75]

COTTON TEXTILES (CONTROL) AMEND-
MENT ORDER 1975

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
VISWANATH PRATAP SINGH): I
beg to lay on the Table a copy of
the Cotton Textiles (Control) Amend-
ment Order, 1975 (Hindi and English
versions) published in Notification No
S. O. 2074 in Gazette of India dated
the 5th July, 1975 under sub-section
(6) of section 3 of the Essential Com-
modities Act, 1955. [Placed in Library
See No. LT-9853/75.]

EMPLOYEES PROVIDENT FUNDS (SECOND
AMENDMENT) SCHEMES, NOTIFICATIONS
UNDER APPRENTICES ACT AND NOTIFICA-
TIONS UNDER COAL MINES PROVIDENT
FUND, FAMILY PENSION AND BONUS
SCHEMES, ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): I beg to lay
on the Table:—

(1) A copy of the Employees'
Provident Funds (Second
Amendment) Scheme, 1975
(Hindi and English versions)
published in Notification No.
G.S.R. 593 in Gazette of India
dated the 10th May, 1975
under sub-section (2) of sec-
tion 7 of the Employees' Pro-
vident Funds and Family
Pension Fund Act, 1952. [Plac-
ed in Library. See No. LT-
9854/75.]

(2) A copy each of the following
Notifications (Hindi and Eng-
lish versions) under sub-sec-
tion (3) of section 37 of the
Apprentices Act, 1961:—

(i) The Apprenticeship (Second
Amendment) Rules, 1975
published in Notification
No. G.S.R. 297 (E) in Gaz-
ette of India dated the 27th
May, 1975.

(ii) The Apprenticeship (Third
Amendment) Rules, 1975,
published in Notification
No. G.S.R. 780 in Gazette of
India dated the 21st June,
1975.

[Placed in Library. See No. LT-
9855/75.]

(3) A copy each of the following
Notifications (Hindi and Eng-
lish versions) under section 7A
of the Coal Mines Provident
Fund, Family Pension and
Bonus Schemes Act, 1948:—

(i) The Coal Mines Provident
Fund (Amendment) Sche-
me, 1975, published in Noti-
fication No. G.S.R. 687, in
Gazette of India dated the
31st May, 1975.

(ii) The Andhra Pradesh Coal
Mines Provident Fund
(Second Amendment) Sche-
me, 1975, published in Noti-
fication No. G.S.R. 688 in
Gazette of India dated the
31st May, 1975.

(iii) The Rajasthan Coal Mines
Provident Fund (Second
Amendment) Scheme, 1975,